

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.325**  
**IA(com.A)- 61/2024**  
**In**  
CP-211(ND)/2023

**IN THE MATTER OF:**

Antoni River Cruises Pvt Ltd. & Others.

.... **APPLICANT/PETITIONER**

**U/S-241,242& 244**

**Order delivered on 08.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :Mr. Shivek Trehan, Ms. Niyati Kohli, Ms. Riya Nair  
Adv.  
For the Liquidator :  
For the Respondent : Mr. Aditya Kumar, Mr. Parav Verma Adv. R2-R3  
Adv. Soumya Dubey Respondent No.1 (Company)

**ORDER**

**IA(Com.A)-61/2024:-**

Ld. Counsel appearing for the Respondent No.1 Company seeks an adjournment. Ld. Counsel appears for the Applicant. Ld. Counsel appearing for the Respondent No. 2, 3 have no objection.

List **on 29.04.2024.**

-Sd-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

-Sd-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**